

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Sh. Rajeev Behl
Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Jayant Mehta	Advocate	Respondents	} <u>Advocate</u>
2.	Mr. Aditya Singhal	"	"	
3.	MS. SHWETA SHARMA, ADV.		RESP.	<u>Shweta</u> ...
	KIRISH GANDHI	Adv	PET	

Order

As per order in CP 28(ND)/2016